

(13)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A. No. 436/1997

Between :

T. Rajesh  
M. Lingaiah  
S. Nagaraj  
K. Srinivasu  
G. Dasaratha

... Applicants

AND

1. Commander Works Engineer (Army)  
Military Engineering Services (MES)  
Mudfort  
Secunderabad 500 003.

2. The District Employment Office  
Rangareddy District Employment Exchange  
Srinagar Colony  
Hyderabad

... Respondents

Counsel for the Applicant - Shri K. Nageswara Reddy  
Counsel for the Respondents - Shri N.R. Devaraj  
Counsel for the State of A.P. - Shri P. Naveen Rao

Coram :

The Hon'ble Justice Shri D.H. Nasir - Vice Chairman  
The Hon'ble Shri H. Rajendra Prasad - Member (A)

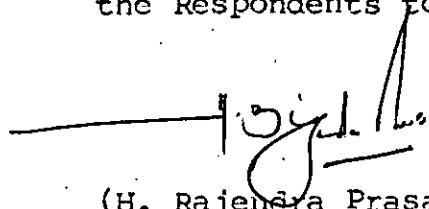
(Order per Hon'ble Shri H. Rajendra Prasad, Member (A))

Heard Shri K. Nageswara Reddy for the Applicant,  
Shri N.R. Devaraj for the Respondents and Shri P. Naveen Rao  
on behalf of the State of A.P.

The orders passed by this Tribunal today in O.A. 987/96  
shall be complied with in this O.A. as well.

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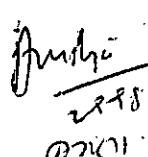
A copy of the orders passed in O.A. 987/96 shall be kept on record of this file and also supplied to the Respondents to facilitate further action.

  
(H. Rajendra Prasad)  
Member (A)

  
(D.H. Nasir)  
Vice Chairman

DICTATED IN OPEN COURT

DATED : 24.8.1998

  
...js/-

To

1. The Commander Works Engineer(Army)  
Military Engineering Services (MES)  
Mudfort, Secunderabad-3.
2. The Dist. Employment Office,  
RR Dist. Employment Exchange,  
Srinagar Colony, Hyderabad.
3. One copy to Mr. K.Nageswar Reddy, Advocate. CAT.Hyd.  
~~K.N. Reddy~~
4. One copy to Mr.N.R.Devraj, Sr.CGSC, CAT.Hyd.
5. One copy to Mr.P.Naveen Rao, Spl.Counsel for A.P.Govt. CAT.Hyd.
6. One copy to HHRP.M.(A) CAT.Hyd.
7. One copy to DR(A) CAT.Hyd.
8. One spare copy.

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28/9/98

I COURT

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE D.H. NASIR:  
VICE-CHAIRMAN

AND

THE HON'BLE MR. H. RAJENDRA PRASAD:M(A)

DATED: 24-8-1998.

~~ORDER/JUDGMENT~~

M.A/R.A./C.A.NO.

in

O.A.No. 436/97

T.A.No. (W.P.)

Admitted and Interim directions  
issued.

Allowed.

Disposed of with directions

~~Dismissed.~~

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm.

